NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/8/2016

NAME OF THE PETITIONER(S) : Eshaque & 3 Ors

NAME OF THE RESPONDENT(S) : M/s. Biomass Briquetting Fuel Technologies Pvt ltd

UNDER SECTION

: 241(1), 242(4), 213, 447, 448, 444

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Sindhu. S. Kamalh

Respondent 2
ORDER

Counsel for petitioner called but absent. No representation. Ms Sindhu S Kamath, counsel for R2 present and sought time for submitting arguments as her senior counsel is unwell. At request time enlarged. Put up on 31.03.2017 at

10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)